

(23)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

R.P.No. 73/91.
in
O.A.No.678/91.

Date of Judgment 2.4.92.

K.Yellappa .. Petitioner

Vs.

1. Supdt. of Post Offices,
Medak Division,
Medak.
2. Director of Postal Services,
Hyderabad Region,
Hyderabad. .. Respondents

Counsel for the Applicant : Shri S.Ramakrishna Rao

Counsel for the Respondents : Shri N.Bhaskara Rao, Addl. CGSC

CORAM:

Hon'ble Shri R.Balasubramanian : Member(A)

Hon'ble Shri T.Chandrasekhar Reddy : Member(J)

I Judgment as per Hon'ble Shri R.Balasubramanian,
Member(A). I

This review petition has been filed by Shri K.Yellappa under Rule 17 of the Central Administrative Tribunal (Procedure) Rules, 1987 against the Supdt. of Post Offices, Medak Division, Medak & another, seeking a review of the order dt. 17.9.91 in O.A.No.678/91. The O.A. was filed with a prayer to order the respondents to appoint the applicant as Postmaster, Siddipet Head Post Office in officiating capacity as long as there is a vacancy in the Division.

2. The case was considered and dismissed on merits.
3. The review is sought for on the grounds that the Tribunal considered only one aspect of his transfer to Medak Head Post Office and that the Tribunal did not give proper thought to the points raised by him in touching the procedural aspects and mandatory provisions. Apart from seeking a reconsideration of the judgment, the applicant has not been able to point out

any error apparent nor has he produced any new material which he could not do so at the time of hearing the O.A. There is, therefore, no case for review and the review petition is dismissed with no order as to costs.

Balswami ~~—~~ T. chandrasekhar

(R.Balasubramanian)
Member(A).

(T. Chandrasekhar Reddy)
Member(J).

Dated:

2nd April 92

Dy. Registrar (Judi)

Copy to:-

1. Superintendent of Post Offices, Medak Division, Medak.
2. Director of Postal Services, Hyderabad Region, Hyderabad.
3. One copy to Sri. S.Ramakrishna Rao, advocate, CAT, Hyd.
4. One copy to Sri. N.Bhaskara Rao, Addl. CGSC, CAT, Hyd.
5. One spare copy.

Rsm/-

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8/1
at Mr.

R.D. 73/91
in
O.A. 678/91

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY:
MEMBER (JUDL)

AND

THE HON'BLE MR. C. J. ROY: MEMBER (JUDL)

Dated: 2/4/1992.

ORDER / JUDGMENT

R.A./C.A./M.A. No. 73/91

in

O.A. No.

678/91

T.A. No.

(W.P. No. _____)

Admitted and interim directions
issued

Disposed of with directions

R.D. Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.

pvm.

